NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 04.05.2021 (TUESDAY)

<u>COURT – III</u> <u>11:00 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 935 of 2020	Directorate of Economic Offences Vs. Binay Kumar Singhania & Ors. With	Nandini Sen	Gaurav Mitra-R1 Gaurav Mitra-R1 & R3
2.	Comp. App. (AT) No. 03 of 2021	Directorate of Economic Offences & Anr. Vs. Binay Kumar Singhania & Ors.	Nandini Sen	Binay Kumar Singhania

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